

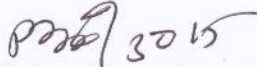
DJC No: /2020

Office of the  
Prl. District & Sessions Judge,  
Chitradurga, dtd:30.05.2020.

**MEMO**

The Copy of modified SOP dated 28.05.2020 of the Hon'ble High Court of Karnataka, Bengaluru regarding physical filing of cases from 01.06.2020 to 12.06.2020 is forwarded herewith for information with a request to follow the guidelines issued therein.

Further, Advocates/parties-in-person/Advocates shall send applications to the official email ID i.e., **filingcta@gmail.com**

  
(MANAGOLI PREMAVATHI)  
Prl. District & Sessions Judge,  
Chitradurga

Copy forwarded for information with a request to display on notice board of their court and also send a copy of this memo to concerned bar association.

To,

1. The I Addl./II Addl. District & Sessions Judge, Chitradurga.
2. The Prl. Senior Civil Judge & CJM., Chitradurga.
3. The I Addl./II Addl. Senior Civil Judge & JMFC., Chitradurga.
4. The Prl./I Addl./II Addl./III Addl. Civil Judge & JMFC., Chitradurga.
5. The Senior Civil Judge & JMFC., Challakere/Holalkere/Hosadurga/Hiriyur.
6. The Prl. Civil Judge & JMFC., Challakere/Holalkere/Hosadurga/Hiriyur.
7. The Addl. Civil Judge & JMFC., Challakere/Holalkere/Hosadurga/Hiriyur.
8. The Civil Judge & JMFC., Molakalmuru.
9. Public prosecutor, Chitradurga.
10. Bar Association, Chitradurga
11. Software Technician of the court, with a direction to display this memo on the official Web-Site of this court.
12. Notice board of this court.
13. Office copy.